IN THE HIGH COURT OF ORISSA, CUTTACK
N O T I C E

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice V.Narasingh at 12.00 PM today, the 03rdNovember, 2026.

COURT NO - XVII (6TH FLOOR)
AT 12:00 PM
MR. JUSTICE V. NARASINGH

FOR ORDERS

1)	WP(C)/1357/2025 [ODHC010947202024] ((i) I.A. No. 21209/2026 is at flag "C" for stay. (ii) I.A. No. 783/2025 is at flag "B" for appro. order. (iii) Counter Affidavit filed on behalf of the Opp. party Nos. 1 & 2 is at flag "D" may kindly be seen.)MENTION.	PANCHANAN JANA **Vs** STEEL AUTHORITY OF INDIA LTD., ROURKELA	JAMINIKANTA DAS S.K MISHRA,D.NAYAK M/S. VIVEKANAND JENA ,M/S. NIROD KUMAR SAHU,S.SAHU, S.S.SAHU, A.MODI

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
03.11.2026

SD/ SHIBASISH GIRI
03.11.2026
DY.REGISTRAR (JUDL.)